

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAVA) :** (a) and (b). The pay scale of teachers in Delhi were revised with effect from 27.5.70. Further representations made in this regard are under consideration of Government.

(c) As the expenditure on pay and allowances of teachers in Delhi is met out of Consolidated Fund of India, the question of giving any financial aid to Delhi Administration for the purpose does not arise.

**Amount granted to the Central Government Employees as a Result of Successive Pay Commission's Awards**

**1909. SHRI SHYAMNANDAN MISHRA :** Will the Minister of FINANCE be pleased to state :

(a) the amounts granted to the Central Government employees as a result of the successive Pay Commissions' award since 1965; and

(b) the number of various categories of employees who have been benefited by the awards?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). Since 1965 only the Third Pay Commission has been appointed by the Government to review the question of pay structure and other conditions of the service of all Central Government employees. The Third Pay Commission has submitted an interim report on "Interim Relief". The Interim Relief as recommended by the Third Pay Commission at rates ranging from Rs. 15/- to Rs. 45/- per mensem according to pay ranges has been sanctioned to the Central Government employees drawing pay upto Rs. 1250/- p.m. with effect from 1st March 1970. This benefit has been granted to all regular Central Government employees and workcharged establishment entitled to dearness allowance numbering in all to about 27 lakhs.

**Introduction of LIC's New "Centenary" Policy**

**1910. SHRI SHYAMNANDAN MISHRA :** Will the Minister of FINANCE

be pleased to state :

(a) whether the Life Insurance Corporation has introduced a new policy called the "Centenary" policy; and

(b) if so, the main features of this policy?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) The L.I.C. has introduced with effect from 1.5.71 a new policy known as "Centenary Policy" to suit the needs of people with fluctuating incomes. It is primarily meant for people from rural areas though it will also be issued to people from urban areas.

(b) The distinguishing feature of this policy is that if a default occurs in the payment of premiums, not more than once in every block of three years subsequent to the first two years, the policy does not lapse but is kept in force if the policyholder continues payment of other premiums under the policy. Reduction in the Sum Assured are effected depending on the number of defaults.

**Expenditure incurred on Advertisements by Public Undertakings**

**1911. SHRI SHYAMNANDAN MISHRA :** Will the Minister of FINANCE be pleased to state :

(a) the amount spent by the Public Sector Undertakings on advertisements during the years 1968, 1969, 1970 separately; and

(b) the expenditure incurred on this account during the period from November 1970 to April, 1971.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) :** (a) and (b). According to information available, the Central Government industrial and commercial undertakings spent nearly Rs. 557 lakhs on advertisements during 1968-69. As this is a matter, which comes within the sphere of day-to-day administration of the enterprises, Government do not keep any record of expenditure incurred on this account.